

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 613  
IB-1799(ND)/2019  
IA/1493/2024

**IN THE MATTER OF:**

**M/s. Parisi Grand Smooth Logistics**

**...PETITIONER**

**Vs**

**M/s. Agile International Logistics and  
Supply Chain Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 9 of IBC, 2016**

**Order delivered on 24 .04.2024  
Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :**

**For the Applicant**

**:Adv Sonam Sharma**

**For the Respondent/Corporate Debtor :**

**ORDER**

Due to paucity of time, matter is adjourned to **29.05.2024**.

**Sd/-  
(Court Officer)**